NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

OHD SHARIEF TARIQ, MEMBER - JU : CA/16/IB/18	·
: CP/511/ (IB)/CB/2017	
: V. NAGARAJAN	
: CETHAR CONSTRUCTION LTD &	6 ORS
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DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM	
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	: V. NAGARAJAN : CETHAR CONSTRUCTION LTD & : 60 DESIGNATION REPRESENTATION BY WHOM For the second of the seco

ORDER

Counsel for RP in CA/16/IB/2018 filed in CP/511/IB/CB/2017 present and filed the rejoinder; copy of which is given to the other side. Counsel for the Respondent seeks time for making final submissions. At request, time is enlarged. Put up on 27.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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